

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO.640  
TO BE ANSWERED ON 26<sup>TH</sup> FEBRUARY, 2016**

**SPURIOUS DRUGS**

- 640. SHRI RAMESWAR TELI:  
SHRIMATI MEENAKASHI LEKHI:  
SHRI YOGI ADITYA NATH:  
SHRI BHARATHI MOHAN R.K.:  
SHRI RAJESH PANDEY:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of drugs samples that were found to be spurious, sub-standard/ expired and number of people arrested during each of the last three years and the current year, State/UT-wise;
- (b) whether the Government plans to provide infrastructure, mobility inter-state coordination, vigilance and intelligence sharing among all the States/UTs to detect the distribution and marketing of spurious drugs;
- (c) if so, the details thereof;
- (d) whether the Government proposes to implement the recommendations of the Mashelkar Committee Report on spurious and substandard drugs; and
- (e) if so, the details thereof and if not, the reasons therefor?

**ANSWER  
THE MINISTER OF HEALTH AND FAMILY WELFARE  
(SHRI JAGAT PRAKASH NADDA)**

(a): The details of spurious, sub-standard and expired drugs as reported by the States/Union Territories and action taken against offenders during last three years and current year are at Annexure – I and Annexure – II.

(b): Yes.

(c) to (e): The Government has approved a scheme for strengthening the Drug Regulatory System in the country, both at the Central and State level, with an outlay of Rs.1750 crore during the 2015-16 to 2017-18. The Scheme includes augmentation of human resources as well as physical infrastructure and e-governance to improve better coordination amongst the Central and State regulatory authorities. Further, the Drugs and Cosmetics Act, 1940 was amended in 2008 to provide stringent penalties for manufacture of spurious and adulterated drugs. Certain offences have also been made cognizable and non-bailable. Provisions have been made for setting up of special Courts and 26 States/UTs have set up designated special Courts for trial of offences under the Act.

**Annexure – I**

**Number of samples tested and enforcement actions taken by State Drugs Controller during 2012- 2013**

S.No.	States	No. of drugs samples tested	No. of drugs samples declared not of standard quality	No. of drugs samples declared spurious/adulterated	No. of prosecution launched for manufacturing, sale and distribution of spurious/adulterated drugs	No. of cases (as mentioned in the earlier column) decided	No. of persons arrested	
1	<b>Andhra Pradesh</b>	6127	78	10	2	4	-	
2	<b>Arunachal Pradesh</b>	103	6	Nil	Nil	Nil	Nil	
3	<b>Assam</b>	665	50	Nil	Nil	Nil	Nil	
4	<b>Bihar</b>			<b>Data awaited</b>				
5	<b>Goa</b>	637	36	Nil	Nil	Nil	Nil	
6	<b>Gujarat</b>	6907	551	4	1	1	Nil	
7	<b>Haryana</b>	3713	52	25	1	Nil	Nil	
8	<b>Himachal Pradesh</b>	1318	27	Nil	1	Nil	Nil	
9	<b>Jammu &amp; Kashmir</b>	2410	86	3	3	-	-	
10	<b>Karnataka</b>	6336	229	2	2	Nil	3	
11	<b>Kerala</b>	4569	189	Nil	Nil	Nil	Nil	
12	<b>Madhya Pradesh</b>	2049	74	Nil	Nil	Nil	-	
13	<b>Maharashtra</b>	7538	360	3	Nil	Nil	26	
14	<b>Manipur</b>	Nil	Nil	Nil	Nil	Nil	Nil	
15	<b>Meghalaya</b>	1	4	Nil	initiated	Nil	Nil	
16	<b>Mizoram</b>	64	Nil	Nil	Nil	Nil	Nil	
17	<b>Nagaland</b>	84	4	-	Nil	Nil	-	
18	<b>Orissa</b>	4005	37	1	Instructed to file prosecution in spurious drugs cases	Nil	Nil	
19	<b>Punjab</b>	3087	37	Nil	Nil	Nil	-	
20	<b>Rajasthan</b>	1625	81	15	36	Nil	2	
21	<b>Sikkim</b>	47	Nil	Nil	Nil	Nil	Nil	
22	<b>Tamil Nadu</b>	3906	210	4	9	1	Nil	
23	<b>Tripura</b>	236	Nil	Nil	Nil	Nil	Nil	
24	<b>Uttar Pradesh</b>	1016	161	3	156	Nil	76	
25	<b>West Bengal</b>	1186	35	Nil	2	Nil	3	
26	<b>Pondicherry</b>	Nil	Nil	Nil	Nil	Nil	Nil	
27	<b>Andaman &amp; Nicobar Island</b>	1	Nil	Nil	Nil	Nil	Nil	
28	<b>Chandigarh</b>	109	8	Nil	Nil	Nil	Nil	
29	<b>Delhi</b>	475	19	Nil	Nil	Nil	Nil	
30	<b>Dadra &amp; Nagar Haveli</b>	Nil	Nil	Nil	Nil	Nil	Nil	
31	<b>Daman &amp; Diu</b>	58	Nil	Nil	Nil	Nil	Nil	
32	<b>Lakshadweep</b>	Nil	Nil	Nil	Nil	Nil	Nil	
33	<b>Chattisgarh</b>	15	4	Nil	Nil	Nil	Nil	
34	<b>Jharkhand</b>	38	11	Nil	Nil	Nil	Nil	
35	<b>Uttaranchal</b>	212	13	Nil	1	Nil	Nil	
	<b>Total</b>	<b>58537</b>	<b>2362</b>	<b>70</b>	<b>214</b>	<b>6</b>	<b>110</b>	

**Number of samples tested and enforcement actions taken by State Drugs Controller during April 2013- March 2014**

S.No.	States	No. of drugs samples tested	No. of drugs samples declared not of standard quality	No. of drugs samples declared spurious/adulterated	No. of prosecution launched for manufacturing, sale and distribution of spurious/adulterated drugs	No. of cases (as mentioned in the earlier column) decided	No. of persons arrested	Approx. value of drug seized	No. of Raids Conduc ted	Action taken w.r.t no. of raids conducted
1	Andhra Pradesh	7343	61	12	12	Under trial	Not given	134.68 lakhs	1645 shops	SO issued - 950 Cancellations-300 Warnings-112
2	Arunachal Pradesh	183	6	Nil	NA	NA	NA	NA	NA	NA
3	Assam	1097	39	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4	Bihar	1137	52	4	1	Nil	Nil	50,000	80	explaination on- 69 suspended - 27
5	Goa	590	34	Nil	Nil	Nil	Nil	Nil	Nil	Nil
6	Gujarat	9713	567	32	Nil	Nil	1	Nil	13	Under investigation
7	Haryana	2494	52	3	3	Nil	1	Apprx. 2Lakh	6839	Drug License suspendd - 378 Drug Lice. Cancelled- 179 Court case launed -27 FIR got registered -9
	Himachal Pradesh	751	28	1	1(seizure in 2011)	Nil	Nil	NA	Nil	NA
9	Jammu & Kashmir	4550	153	6 (03-spurious, 03- Adulterated)	6 (03-spurious, 03- Adulterated)	sub-judice	Nil	9969962	Nil	Nil
10	Karnataka	9366	292	4	1	Nil	Nil	Nil	Nil	Nil
11	Kerala	4557	152	Nil	Nil	Nil	Nil	Nil	Nil	NA
12	Madhya Pradesh	1370	75	Nil	Nil	Nil	Nil	Nil	Nil	Nil
13	Maharashtra	6097	466	19	11	Nil	5	37.85 lakhs	17	7
14	Manipur	7	Nil	Nil	Nil	Nil	Nil	Nil	Nil	NA
15	Meghalaya	31	1	Nil	Initiated	Nil	Nil	Nil	Nil	Nil
16	Mizoram	115	Nil	Nil	Nil	Nil	6	12 lakhs	6	prosecuted the arrested persons and the seized drugs were destroyed
17	Nagaland	266	4	Nil	Nil	Nil	Nil	Nil	Nil	Nil
18	Orissa	4226	74	2	1	Nil	Nil	59775	1475	Raids conducted and steps taken

19	Punjab	3449	106	3	1	42	Nil	7566079	1210	About 630 drug license suspended and 12 drug license were cancelled
20	Rajasthan	1516	38	7	7	2	1	1318489	1915	147
21	Sikkim	109	Nil	Nil	Nil	Nil	NA	Nil	Nil	Nil
22	Tamilnadu	8356	314	6	4	Nil	Nil	13256	154	72 sanction orders have been issued for launching prosecutions before the concerned court
23	Tripura	798	35	2	1	Nil	Nil	Nil	Nil	NA
24	Uttar Pradesh	2068	336	5	120	Not available	68	4536820	1188	51 FIR lodge
25	West Bengal	894	22	Nil	Nil	Nil	3	300000	10	3
26	Pondicherry	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
27	Andaman & Nicobar	3, results are awaited	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
28	Chandigarh	100	3	None	None	None	None	None	4	Found Satisfactory
29	Delhi	166	17	5	Nil	Nil	Nil	NA	NA	NA
30	Dadra & Nagar Haveli	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
31	Daman & Diu	33	Nil	Nil	Nil	NA	Nil	Nil	Nil	NA
32	Lakshadweep	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
33	Chattisgarh	520	11	Nil	Nil	Nil	Nil	Nil	Nil	Nil
34	Jharkhand	402	59	Nil	63	Nil	1	Nil	4	2
35	Uttarakhand	405	31	7	2	Nil	Nil	Not Yet calculated	7	License suspended 3 and canceled 1
<b>Total</b>		<b>72712</b>	<b>3028</b>	<b>118</b>	<b>237</b>	<b>44</b>	<b>86</b>	<b>424.67 lacs</b>	<b>14567</b>	-----



18	Orissa	3915	98	1	04 nos of seizure have been made during 2013-14 and 02 nos of seizure have been made during 2014-15	Nil	Nil	97,240	801(upto Feb 2015)	(i) S.C.N. under rule 66 (1) are being issued against the I/R submitted by the D.I. after conducting raid. (ii) Steps have been taken for drug recall of N.S.Q. drugs under intimation to concerned D.C./F.D.A. for further action at their end and to send their action taken report along with investigation report for finalisation of further action against manufacturers with due recommendation of the screening committee of the State so constituted in compliance to guidelines of Central Govt (iii) .No. of seizure made: 23
19	Punjab	2628	61	8	Nil	Nil	Nil	2218274	2318	Action under process
20	Rajasthan	2167	97	3	14	1	4	2929097	316	28 and (one case accused Convicted for 7 years and Penalty 7 laks Rupees )
21	Sikkim	87	1	Nil	Nil	Nil	Nil	Nil	Nil	Nil
22	Tamilnadu	9498	387	2	2	Nil	Nil	Nil	240 raids have been conducted during the said peiod against the sales premises.	450 sanction orders have been issued for launching prosecutions before the concerned court.
23	Tripura	679	22	Nil	Nil	Nil	Nil	Nil	3	under process
24	Uttar Pradesh	10440	1384	28	122	0	68	4833868	1089	64 FIR were lodged and 68 persons were arrested
25	West Bengal	842	22	1	Nil	Nil	Nil	Nil	5	Nil
26	Pondicherry	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
27	Andaman & Nicobar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
28	Chandigarh	153	3	None	None	None	None	183000	1	Prosecution to be launched
29	Delhi	29	1	1	Nil	Nil	Nil	19000	1	FIR Launched
30	Dadra & Nagar Haveli	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
31	Daman & Diu	60	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
32	Lakshadweep	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
33	Chattisgarh	464	24	Nil	Nil	Nil	Nil	Nil	Nil	Nil
34	Jharkhand	343	29	Nil	2	6	Nil	140000	17	F.I.R. -04 Licence Cancelled-01 Licence Suspended-01

35	Uttarakhand	182	10	Nil	Nil	Nil	Nil	Nil	4	Manufacturing license of 06 mfg. units has been suspended for further order sure due found violatin of provisions of D & C Act & Rules thereunder.
36	Telangana	3716	35	Nil	Nil	Nil	Nil	94,20,600(in the month of April)	Nil	Nil
<b>Total</b>		<b>74199</b>	<b>3702</b>	<b>83</b>	<b>152</b>	<b>10</b>	<b>85</b>	<b>58251111</b>	<b>14042</b>	<b>---</b>

**Number of samples tested and enforcement actions taken by State Drugs Controller during 1st April to 30th September -2015**

28	Chandigarh	66	1	None	None	None	None	Rs- 5599/- of samples drugs and Rs- 173770/- approx. Of drugs seized vide form-16	5	1 prosecution launched against the frim in the Hon'ble court and remaining 3 under investigation
29	Delhi	89	9	Nil	1	Nil	Nil	Rs-4 lakh were seized from unlicensed premises	5	22 frims were found contravening various provision of D & C Rules 1945. Action against them under process
30	Dadra & Nagar Haveli	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
31	Daman & Diu	7	Nil	Nil	NA	2	Nil	Nil	Nil	NA
32	Lakshadweep	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
33	Chattisgarh	24	6	Nil	1	Nil	1	2612268/-	2	Nil
34	Jharkhand	319	21	Nil	Nil	Nil	Nil	Nil	53	FIR-11 Suspension-29 Cancelled -2
35	Uttarakhand	91	11	Nil	Nil	Nil	Nil	Nil	Nil	Nil
36	Telangana	2620	12	Nil	Nil	Nil	Nil	720000/-	1	Seized 500kgs spurious drugs Lactic acid bacillus the case under investigation, complaint will be filled in the Hon'ble court after completion of investigation
<b>Total</b>		<b>33,464</b>	<b>1612</b>	<b>99</b>	<b>89</b>	<b>2</b>	<b>49</b>	<b>12,791,237</b>	<b>7326</b>	<b>-</b>

Note: (\*) is indicate that the data available 1st April-30 June -2015

**Statement Showing case of expired drugs, Quantity expired drugs seized, No. of person arrested, approximate value of drugs seized, Action taken against offenders, No. of Prosecution launched for expired drug and No. of cases (as mentioned in the earlier column) decided during 2012-13 as per the feed back available from the States.**

S.No.	States	Cases of expired drugs	Quantity expired drugs seized	No. of person arrested	Approximate value of drugs seized (In Rs)	Action taken against offenders	No. of Prosecution launched for expired drug	No. of cases (as mentioned in the earlier column)
1	<b>Andhra Pradesh</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2	<b>Arunachal Pradesh</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	<b>Assam</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4	<b>Bihar</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5	<b>Goa</b>	Nil	Nil	Nil	Nil	Does not arise	Does not arise	Does not arise
6	<b>Gujarat</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
7	<b>Haryana</b>	2	44 type of drugs	Nil	1960	license suspended	Nil	Nil
8	<b>Himachal Pradesh</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
9	<b>Jammu &amp; Kashmir</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
10	<b>Karnataka</b>	1	01 Bottle	Nil	Rs 89.00		1	The case was filed in the Hon'ble Judicial Magistrate First Class, Mangalore against Sri. N.K. Gopalkrishna proprietor of M/s. Vasundhra Medical Stores, Mnagalore and the accused is convicted undergo simple imprisonment till raising of the court and to pay fine of Rs 15000/-
11	<b>Kerala</b>	1	Nil	Nil	Retail sale of expiry drug. No of seized	Registered case before the Hon. Court	1	Nil
12	<b>Madhya Pradesh</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
13	<b>Maharashtra</b>	1	RCV-625 tablets 47 x 10 tablets	4	14500	FIR Launched in Malad Kurar police station having 123/2012 dt. 10/5/2012	1 (CC No. 71/SW/2013 dt. 30/1/2013	Nil
14	<b>Manipur</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
15	<b>Meghalaya</b>	Nil	Nil	Nil	Nil	Does not arise	Does not arise	Nil
16	<b>Mizoram</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
17	<b>Nagaland</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil

18	<b>Orissa</b>	2	23 items	Nil	NA	Under investigation to launch prosecution and Seizure made & Prosecution launced	1	Nil
19	<b>Punjab</b>	6	2500 Tabs, 287 Syrups, 100 caps, 66 injection	Nil	55000	Licenses of 2 firms suspended 4 under process	Nil	Nil
20	<b>Rajasthan</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
21	<b>Sikkim</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
22	<b>Tamil Nadu</b>	4	Nil	Nil	Nil	Complaint under section 18 (c ) read with rule 65(17) of the Drugs & Cosmetics Rules 1940 has been filed before the concerd court	4	under trial
23	<b>Tripura</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
24	<b>Uttar Pradesh</b>	5	Nil	5	241000	FIR lodged in all cases	Nil	Nil
25	<b>West Bangal</b>	Nil	NA	NA	NA	NA	NA	NA
26	<b>Pondicherry</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
27	<b>Andaman &amp; Nicobar Island</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
28	<b>Chandigarh</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
29	<b>Delhi</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
30	<b>Dadra &amp; Nagar Haveli</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
31	<b>Daman &amp; Diu</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
32	<b>Lakshadweep</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
33	<b>Chattisgarh</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
34	<b>Jharkhand</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
35	<b>Uttaranchal</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil

**Statement Showing case of expired drugs, Quantity expired drugs seized, No. of person arrested, approximate value of drugs seized, Action taken against offenders, No. of Prosecution launched for expired drug and No. of cases (as mentioned in the earlier column) decided during 2013-14 as per the feed back available from the States.**

S.No.	States	Cases of expired drugs	Quantity expired drugs seized	No. of person arrested	Approximate value of drugs seized (In Rs)	Action taken against offenders	No. of Prosecution launched for expired drug	No. of cases (as mentioned in the earlier column)
1	Andhra Pradesh	Nil	Nil	N/A	Nil	N/A	Nil	N/A
2	Arunachal Pradesh	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	Assam	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4	Bihar *	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5	Goa	Nil	Nil	Nil	Nil	Nil	Nil	Nil
6	Gujarat	Nil	Nil	Nil	Nil	Nil	Nil	Nil
7	Haryana	Nil	Nil	Nil	Nil	Nil	Nil	Nil
8	Himachal Pradesh	Nil	Nil	Nil	Nil	Nil	Nil	Nil
9	Jammu & Kashmir	1 Inj. Neogest Exp Dt: Aug 2013, sold on 27.01.2014 by M/s Kidney Medicate Sonawar, Sringer	15 Ampoules or various drugs other than Neogest	Nil (case Subjudice)	Rs. 4278	Prosecution launched against M/s Kidney medicate Sonawar, Srinagar	1	Nil
10	Karnataka	1	Nil	Nil	24	The licenseing Authority, Hassan Circle cancelled the license in Forms 20 & 21 of M/s Mallikarjun Medicals, Belur Hassan District	Nil	M/s Mallikarjun Medicals, Belur, Hassan District preferred appeal before the Principal Secretary , Health and Family Welfare Department, Gpovernment of Karnataka the Appellate Authority under the provisions of Drugs and Cosmetics Rules 194. the Appellate Authority upheld the order passed by the licensing

								Authority
11	Kerala	3	50 no. of 60 drug items	Nil	Appr. Rs. 3059	Legal action initiated against the sale of date expired drugs	3	Nil
12	Madhya Pradesh	Nil	Nil	Nil	Nil	Nil	Nil	Nil
13	Maharashtra	Nil	N.A	N.A	N.A	N.A	N.A	N.A
14	Manipur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
15	Meghalaya	Nil	Nil	Nil	Nil	Nil	Nil	Nil
16	Mizoram	Nil	Nil	Nil	Nil	Nil	Nil	Nil
17	Nagaland	Nil	Nil	Nil	Nil	Nil	Nil	Nil
18	Orissa	3	37	Nil	4011	Seizure made & Prosecution launched	3	Nil
19	Punjab	12	9612 tabs, 03 syrups, 290 caps, 42 ORS Pouch	Nil	38,000	8 licences suspended, 1 cort case launched and 3 under process	1	6
20	Rajasthan	Nil	Nil	Nil	Nil	Nil	Nil	Nil
21	Sikkim	44	Nil	Nil	Nil	Nil	Nil	Nil
22	Tamil Nadu	8	List enclosed	Nil	Rs. 9470	Prosecutions launched before the concerned court in four cases Among them 3 cases are decided and the remaining one case is under trial beofe the Hon'ble court.	7	3 under trial
23	Tripura	Nil	Nil	Nil	Nil	Nil	Nil	Nil
24	Uttar Pradesh	4	Tablets and capsules of different companies	4	195000	FIR lodged in all cases and persons arrested	Nil	Nil
25	West Bengal	Nil	Nil	Nil	Nil	Nil	Nil	Nil

26	Pondicherry	Nil	Nil	Nil	Nil	Nil	Nil	Nil
27	Andaman & Nicobar Island	Nil	Nil	Nil	Nil	Nil	Nil	Nil
28	Chandigarh	Nil	Nil	Nil	Nil	Nil	Nil	Nil
29	Delhi	Nil	Nil	Nil	Nil	Nil	Nil	Nil
30	Dadra & Nagar Haveli	Nil	Nil	Nil	Nil	Nil	Nil	Nil
31	Daman & Diu	Nil	Nil	Nil	Nil	Nil	Nil	Nil
32	Lakshadweep	Nil	Nil	Nil	Nil	Nil	Nil	Nil
33	Chattisgarh	Nil	Nil	Nil	Nil	Nil	Nil	Nil
34	Jharkhand	1	Nil	Nil	Rs. 700	Under Process	F.I.R.-01	Not reported
35	Uttarakhand	1 (sale of 5 tablets of expired Voveron)	On raid further stock of expired drugs not found hence no seizure	Nil	Nil	On the basis of complaint with cash memo and the licensee accepted as unintentional mistake, hence license suspended for 15 days	Nil	
36	Telangana	Nil	Nil	Nil	Nil	Nil	Nil	Nil

(\*) Data received til September 2013

**Statement Showing case of expired drugs, Quantity expired drugs seized, No. of person arrested, approximate value of drugs seized, Action taken against offenders, No. of Prosecution launched for expired drug and No. of cases (as mentioned in the earlier column) decided during 2014-15 as per the feed back available from the States.**

S.No.	States	Cases of expired drugs	Quantity expired drugs seized	No. of person arrested	Approximate value of drugs seized (In Rs)	Action taken against offenders	No. of Prosecution launched for expired drug	No. of cases (as mentioned in the earlier column)
1	Andhra Pradesh	1	20 varieties of drugs	...	20,000	U.I	....	....
2	Arunachal Pradesh	Nil	Nil	Nil	does not arise	Does not arise	Nil	Nil
3	Assam	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4	Bihar *	1	557 units	5	40,000	FIR-2	Under Process	2
5	Goa	Nil	Nil	Nil	Nil	Does not arise	Nil	Nil
6	Gujarat	Nil	Nil	Nil	Nil	Nil	Nil	Nil
7	Haryana	Nil	Nil	Nil	Nil	Nil	Nil	Nil
8	Himachal Pradesh	Nil	NA	Nil	NA	NA	Nil	NA
9	Jammu & Kashmir	Inj. Neogest.Exp dt:Aug 2013, sold on 27.01.2014 by M/s Kidney Medicate, Sonawar, Srinagar	15 Ampoules of various drugs other than Neogest	Nil(Summon issued & offenders presented themselves before the Hon'ble Court)	4278	Prosecution launched against M/s Kidney Medicate, Sonwar	1	Nil
10	Karnataka	2	....	....	....	....	2	2
11	Kerala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
12	Madhya Pradesh	Nil	Nil	Nil	Nil	Nil	Nil	Nil
13	Maharashtra	Nil	NA	NA	NA	NA	NA	NA
14	Manipur	Nil	Nil	Nil	Nil	Nil	Nil	NA
15	Meghalaya	Nil	Does not arise	Does not arise	Does not arise	Does not arise	Does not arise	Does not arise
16	Mizoram	Nil	Nil	Nil	Nil	Nil	Nil	Nil
17	Nagaland	Nil	Nil	Nil	Nil	Nil	Nil	Nil
18	Orissa	Nil	Nil	Nil	Nil	Nil	Nil	Nil
19	Punjab	5	Data Not Available at HQ	Nil	73,264	action under process	1	Nil
20	Rajasthan	0	0	0	0	0	0	0
21	Sikkim	Nil	Nil	Nil	Nil	Nil	Nil	Nil
22	Tamil Nadu	Nil	NA	Nil	Nil	prosecutions launched before the concerned court in 10 cases.All the 10 cases are under trial before the Hon'ble court.	10	Nil
23	Tripura	10	Nil	Nil	0	Action has been intiated	Nil	Nil

24	Uttar Pradesh *	1	309x 10 Tablets of various brands 38x10 Capsules of various brands 14x5ml LVP & 5x40 Condoms	1	15000	FIR lodged, person arrested	1	Nil
25	West Bangal	Nil	NA	NA	NA	NA	NA	NA
26	Pondicherry	Nil	Nil	Nil	Nil	Nil	Nil	Nil
27	Andaman & Nicobar Island	Nil	Nil	Nil	Nil	Nil	Nil	Nil
28	Chandigarh	None	None	None	None	None	None	None
29	Delhi	2	Nil	Nil	Nil	Licence Suspended	Nil	Nil
30	Dadra & Nagar Haveli	Nil	Nil	Nil	Nil	Nil	Nil	Nil
31	Daman & Diu *	Nil	NA	Nil	NA	Nil	NA	NA
32	Lakshadweep	Nil	Nil	Nil	Nil	Nil	Nil	Nil
33	Chattisgarh	1	5 cartoon	Nil	30000	Nil	Nil	Nil
34	Jharkhand	2	1 box & 523 tab	Nil	Nil	Nil	1	Nil
35	Uttarakhand	Nil	Nil	Nil	Nil	Nil	Nil	Nil
36	Telangana	Nil	Nil	Nil	Nil	Nil	Nil	Nil

(\*) Data received til September 2014

**Annexure-II**

**Statement Showing case of expired drugs, Quantity expired drugs seized, No. of person arrested, approximate value of drugs seized, Action taken against offenders, No. of Prosecution launched for expired drug and No. of cases (as mentioned in the earlier column) decided during 1st April to 30th Sept. 2015 as per the feed back available from the States.**

S.No.	States	Cases of expired drugs	Quantity expired drugs seized	No. of person arrested	Approximate value of drugs seized (In Rs)	Action taken against offenders	No. of Prosecution launched for expired drug	No. of cases (as mentioned in the earlier coloumn)
1	Andhra Pradesh	1	1	Nil	3000	-	1	Nil
2	Arunachal Pradesh	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	Assam	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4	Bihar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5	Goa	Nil	Nil	Nil	Nil	Nil	Nil	Nil
6	Gujarat	2	Nil	Nil	Nil	Nil	Nil	Nil
7	Haryana	4	75 kinds of drugs	5	approximate value of 105000/-	Nil	Nil	Nil
8	Himachal Pradesh	Nil	Nil	Nil	Nil	Nil	Nil	Nil
9	Jammu & Kashmir (*)	Nil	15 Rolls expired cotton seized from Drug Store of Emergency Hospital Banihal	Nil	3300	Nil	Nil	Nil
10	Karnataka	Nil	Nil	Nil	Nil	Nil	Nil	Nil
11	Kerala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
12	Madhya Pradesh	Nil	Nil	Nil	Nil	Nil	Nil	Nil
13	Maharashtra	Nil	Nil	Nil	Nil	Nil	Nil	Nil
14	Manipur	Nil	Nil	Nil	Nil	Nil	Nil	NA
15	Meghalaya	Nil	Does not arise	Does not arise	Does not arise	Does not arise	Does not arise	Does not arise
16	Mizoram	Nil	Nil	Nil	Nil	Nil	Nil	Nil
17	Nagaland	Nil	Nil	Nil	Nil	Nil	Nil	Nil
18	Orissa	Nil	Nil	Nil	Nil	Nil	Nil	Nil
19	Punjab	12	Different types of Drugs (Detail not given)	Nil	4623068/-	Nil	Nil	Nil
20	Rajasthan	Nil	Nil	Nil	Nil	Nil	Nil	Nil
21	Sikkim	Nil	Nil	Nil	Nil	Nil	Nil	Nil
22	Tamil Nadu	2	5 cardiac stent and list enclosed	Nil	580300	under investigation	2 (case detected earlier)	Nil
23	Tripura	Nil	Nil	Nil	Nil	Nil	Nil	Nil

24	Uttar Pradesh	2	about 76 gunny bages expired medicines	1	5 lakh	FIR Lodged , person arristed	Nil	Nil
25	West Bangal	Nil	Nil	Nil	Nil	Nil	Nil	Nil
26	Pondicherry	Nil	Nil	Nil	Nil	Nil	Nil	Nil
27	Andaman & Nicobar Island	Nil	Nil	Nil	Nil	Nil	Nil	Nil
28	Chandigarh	1	20 capsules and 1 ointment	None	Rs 472 approx.	Show cause notice was issued to the firm	None	None
29	Delhi	Nil	Nil	Nil	Nil	Nil	Nil	Nil
30	Dadra & Nagar Haveli	Nil	Nil	Nil	Nil	Nil	Nil	Nil
31	Daman & Diu	Nil	Nil	Nil	Nil	Nil	Nil	Nil
32	Lakshadweep	Nil	Nil	Nil	Nil	Nil	Nil	Nil
33	Chhattisgarh	1	Nil	Nil	58,784/-	Under court trial	Nil	Nil
34	Jharkhand	3	-	-	Rs 2000 Approx	02-Suspension	-	-
35	Uttarakhand	Nil	Nil	Nil	Nil	Nil	Nil	Nil
36	Telangana	Nil	Nil	Nil	Nil	Nil	Nil	Nil
<b>Total</b>		<b>28</b>	-	<b>6</b>	<b>5872624</b>	<b>Nil</b>	<b>3</b>	<b>Nil</b>

Note: (\*) is indicate that the data available 1st April-30 June -2015